

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):
(a) Yes, Sir.

(b) and (c). Steps for diversification of traditional pattern of agriculture includes:-

- (i) Diversification of traditional long duration crop varieties with short duration varieties.
- (ii) Diversification of un-bunded rainfed paddy land to less water exacting crops like Maize, Millets, pulses and oilseeds.
- (iii) Popularisation of inter-cropping in the areas where growing of crops is possible only in one crop season.
- (iv) Popularisation of sequence cropping in rainfed areas where **stored soil** moisture can support such a cropping pattern.
- (v) Popularisation of paira cropping in low lands where only one crop of rice is grown, etc.

These changes are being brought through the motivation of farmers, however, there is no Centrally Sponsored Scheme, in Orissa or any other State, being implemented specifically for the purpose.

Development of Inland Waterways with Soviet Assistance

2931. SHRI HARIHAR SOREN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for the development of Inland Waterways with Soviet assistance;

(b) if so, the details of the waterways proposed to be developed with the help of Soviet Union;

(c) whether any agreement has been signed with USSR in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (d). A team consisting of representatives of the Inland Waterways Authority of India and Central Inland Water Transport Corporation visited Soviet Union in September, 1988 to explore the possibilities of cooperation and assistance for development of IWT. The Soviet Union has shown interest in extending assistance including training of personnel in IWT Sector. A Memorandum of Understanding has been signed by the representative of the Inland Waterways Authority of India on the above lines but no inter-Governmental agreement has been signed.

Construction of Houses Under Indira Awas Yojana

2932. SHRI V. S. KRISHNA IYER:
SHRI KAMAL CHAUDHRY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount given to States for the construction of houses under the Indira Awas Yojana during the year 1988-89; and

(b) the number of houses constructed and allotted to the poor people, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) and (b). Funds are allocated to the States each year for the construction of houses under the Indira Awas Yojana, a sub-scheme of Rural Landless Employment Guarantee Programme (RLEGP), out of the over-all allocations under RLEGP to the States. The target of group for construction of houses under the Yojana consists of persons belonging to Scheduled Castes/Scheduled Tribes who are below the poverty line and

the freed bonded labourers in the rural areas. An amount of Rs. 124 crores (in cash) has been allocated to the States for construction of houses under the Yojana during the year 1988-89. A statement indicating the State/UT-wise amounts

allocated during 1988-89 under the Yojana and the number of houses reported to have been constructed/allotted to the target group since the launching of the Yojana during the year 1985-86 to 1988-89 (so far) is given below.

STATEMENT

Amount Allocated to States for Construction of Houses under Indira Awas Yojana during 1988-89 and the Number of Houses Constructed/Allotted to the Target Group during the Period of 1985-86 to 1988-89 (So far)

Sl. No.	State/UT	Amount (in cash) allocated during 1988-89 (Rs. in lakhs)	No. of houses constructed/allotted to the target group during the period of 1985-86 to 1988-89 (so far)
1	2	3	4
1.	Andhra Pradesh	1190.00	39686
2.	Arunachal Pradesh	10.00	35
3.	Assam	251.00	2119
4.	Bihar	1750.00	44545
5.	Goa	14.00	Nil
6.	Gujarat	410.00	14831
7.	Haryana	115.00	3086
8.	Himachal Pradesh	78.00	495
9.	Jammu & Kashmir	94.00	638
10.	Karnataka	575.00	14745
11.	Kerala	470.00	35489
12.	Madhya Pradesh	1033.00	13034
13.	Maharashtra	991.00	26773
14.	Manipur	14.00	174
15.	Meghalaya	19.00	156

1	2	3	4
16.	Mizoram	10.00	99
17.	Nagaland	15.00	396
18.	Orissa	548.00	13578
19.	Punjab	123.00	2035
20.	Rajasthan	487.00	13491
21.	Sikkim	10.00	262
22.	Tamil Nadu	979.00	86376
23.	Tripura	42.00	2302
24.	Uttar Pradesh	2195.00	73970
25.	West Bengal	939.00	14725
26.	A & N Islands	10.00	-
27.	Chandigarh	-	-
28.	D & N Haveli	5.00	80
29.	Daman & Diu	2.00	-
30.	Delhi	8.00	216
31.	Lakshadweep	3.00	Nil
32.	Pondicherry	10.00	162
All India		12400.00	403505

Development Grants to Colleges in Bangalore

2933. SHRI V. S. KRISHNA IYER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the colleges in Bangalore which have applied for development grants from the University Grants Commission during 1988-89;

(b) whether development grants to those

colleges are proposed to be sanctioned during 1988-89;

(c) the names of the colleges which applied for inclusion for purpose of University Grants Commission grants; and

(d) the number of those selected for purpose of University Grants Commission grants?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND